allowance' as such is paid to pensioners. But a temporary increase in pensions at enhanced rates was sanctioned for pensioners who retired before 15th July 1952. The increase became effective from 1st April 1958. The increase is Rs. 10 p.m. for pensions up to Rs. 50 p.m.; Rs. 12.50 p.m. for pensions above Rs. 50 and not exceeding Rs. 100 p.m. A marginal increase has been sanctioned for pensions above Rs. 100, to permit their enhancement up to Rs. 112.50 p.m.

(c) No, Sir.

RESTRICTIONS ON TRANSFER OF SHARES OF NEW ISSUES

•241. SHRI RAMGOPAL GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether Government are considering the imposition of certain restrictions on transfer of shares of new issues; and

(b) if so, the reasons therefor and the details thereof?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) 'and (b) When a newly floated company wants to reserve a block of shares for private allotment to promoters, directors, their friends and associates, an assurance is usually obtained from the company that the shares thus reserved for private subscription are allot-ed to persons who would be genuinely interested in the long term investment in the company and would not dispose of the shares for the sake of immediate capital gains for a specified period. The period usually ranges from two or three years. Where, however, the entire issue is thus sought to be reserved, the period is five years.

PAY OF LANGUAGE TEACHERS IN DELHI

•242. SHRI PURNA CHANDRA SHARMA: Will the Minister of EDUCATION be pleased to state:

(a) what is the present scale of pay a of the language teachers in the Education Directorate of the Delhi Administration;

(b) whether it is a fact that some language teachers are getting the scale of Rs. 68—175;

(c) if so, what is the number of such teachers and the reasons for which they have not been put in the revised grade; and

(d) when they would be put in the revised scale of pay?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) to (d) A statement is laid on the Table of the Rajya Sabha.

STATEMENT

(a) The present scales of pay prescribed for language teachers in Government schools are as follows: —

- Language Teachers Grade I (for Class XI only)—Rs. 250—470.
- Language Teachers Grade II—Rs. 170—380.
- Language Teachers Grade III— (for Middle Schools)—Rs. 160—300.

There were certain teachers iⁿ Government schools at the time of revision of scales of pay and qualifications in 1950 who did not possess the qualifications prescribed for the various grades. The interests of such teachers who were in service on 1st April, 1950 were protected but they were given the following lower scales of pay as personal to them according to then-individual qualifications:

- Rs. 100—250.—Since revised to Rs. 160—300.
- Rs. 80—220.—Since revised to Rs. 130—300.
- Rs. 68—170.—Since revised to Rs. 118—225.

(b) and (c) The scale of Rs. 68-170 (and not Rs. 68-175) has since been revised to Rs. 118-225. There is only one language teacher in this scale. He